

Housewife Raped in Nangloi, Delhi

6980. SHRI CHHITTUBHAI GAMIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a pregnant house wife 17 years of age was raped on June 24, 1980 in Nangloi area of Delhi by a co-worker of her husband, and the FIR was filed against the guilty; and

(b) if so, the stage at which the matter is pending and the reasons why the guilty person has not been arrested?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The accused was arrested on 11th July, 1980. However, he has been released on bail by the Court on 15th July, 1980. The investigation of the case is in progress.

साम्प्रदायिक दंगे

6981. श्री आर. एन. राकेश: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) मार्च-जुलाई, 1977 और जनवरी-मई, 1980 के दौरान हुए साम्प्रदायिक दंगों के तत्कालीन आकड़े क्या हैं; और

(ख) क्या जनवरी से मई, 1980 के दौरान हुए साम्प्रदायिक दंगों की संख्या मार्च-जुलाई, 1977 के दौरान हुए ऐसे ही दंगों की संख्या के मुकाबले अधिक थी?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) और (ख): सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

उत्पादकों द्वारा सीमेंट का कम उत्पादन

6972. श्री विजय कुमार यादव: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि सीमेंट उत्पादक अधिक लाभ कमाने के लिए सीमेंट उत्पादन कम मात्रा में कर रहे हैं।

उद्योग मंत्रालय में राज्य मंत्री (श्री चरन-धीत चानना) : देश में सीमेंट का उत्पादन मुख्य कारण सीमेंट उद्योग के लिए कच्चे लो और बिजली की पर्याप्त आपूर्ति संबंधी बाहरी रुकावट है।

News Item "Nakli Tubelight Ka Dhandha Joron Par"

6983. KUMARI KAMLA KUMARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Nakli Tubelight ka Dhandha Joron Par" appear in "The Hindustan" dated 17th June, 1980; and

(b) if so, the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) The matter was brought to the notice of State Government of Punjab and Delhi Administration. From the reports received, it seems that they do not have any knowledge of such activities.

Casualties in Combing Operation in Manipur

6985 SHRI NGANGOM MOHENDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of casualties, dead, wounded and injured, as a result of combing operations by the CRPF personnel at Patsoi, Langjing Tabungkhok villages in Manipur on the 26th April, 1980 and on subsequent days.

(b) the authorities, civil, army or para-military which gave the CRPF personnel orders to start and carry on the operations;

(c) whether it is a fact that in all the combing operations, the Manipur Civil Police Officers and men were not